

to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Praga Tools Limited, Secunderabad, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library. See No. LT-1749/72*]

REVIEWS AND ANNUAL REPORT 1970-71
OF FERTILISER CORPORATION OF
INDIA LTD., NEW DELHI AND
INDIAN OIL CORPORATION
LTD., BOMBAY

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND CHE-
MICALS (SHRI DALBIR SINGH) : I beg
to lay on the Table—

(1) A copy each of the following papers
under sub-section (1) of section
619A of the Companies Act, 1956:-

(i) (a) Review (Hindi and English
versions) by the Government on
the working of the Fertilizer
Corporation of India Limited,
New Delhi, for the year 1970-
71.

(b) Annual Report (Hindi and
English versions) of the Fertilizer
Corporation of India limited,
New Delhi, for the year 1970-71
along with the Audited Accounts
and the comments of the Comptroller
and Auditor General thereon. [*Placed in Library. See
No. L. T.—1750/72.*]

(ii) (a) Review (Hindi and English
versions) by the Government on
the working of the Indian Oil
Corporation Limited, Bombay,
for the year 1970-71.

(b) Annual Report of the Indian
oil Corporation Limited, Bombay
for the year 1970-71 along with
the Audited Accounts and the
comments of the Comptroller
and Auditor General thereon.

(2) A statement (Hindi and English ver-
sions) explaining the reasons for

not laying the Hindi version of the
Report mentioned at (ii) (b) above.
[*Placed in Library. See No. L. T.
1751/72.*]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the
following messages received from the Secre-
tary of Rajya Sabha :

(i) "In accordance with the provisions
of rule 127 of the Rules of Proce-
dure and Conduct of Business in the
Rajya Sabha, I am directed to inform
the Lok Sabha that the Rajya Sabha,
at its sitting held on the 11th April,
1972, agreed without any amend-
ment to the Marine Products Export
Development Authority Bill, 1972,
which was passed by the Lok Sabha
at its sitting held on the 29th March,
1972."

(ii) "In accordance with the provisions
of rule 111 of the Rules of Proce-
dure and Conduct of Business in the
Rajya Sabha, I am directed to enclose
a copy of the Architects Bill, 1972,
which has been passed by the Rajya
Sabha at its sitting held on the 10th
April, 1972,"

ARCHITECTS BILL

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table
of the House the Architects Bill, 1972, as
passed by Rajya Sabha.

ASSENT TO BILLS

SECRETARY : Sir, I also lay on the
Table following three Bills passed by the
Houses of Parliament during the current
session and assented to since a report was
last made to the House on the 7th April,
1972 :

(1) The Administrators-General (Amend-
ment) Bill, 1972.